



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/897/2019

Date of Order: 30.07.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Sri Haradhan Mondal, son of late Pabitra Mondal,
resident of Paschim Para, ward No. 12, Rampurhat,
District - Birbhum, Pin 731224.

--Applicant

Versus

1. Union of India, through the General Manager, Eastern Railway, 17, Netaji Subhas Road, Kolkata - 700001.
2. The General Manager, Eastern Railway, Howrah Division, District - Howrah, Pin 711101.
3. The Divisional Railway Manager, Eastern Railway, Howrah Division, District - Howrah, Pin - 711101.
4. The Senior Divisional Personnel Officer, Eastern Railway, Howrah Division, District - Howrah, Pin 711101.

--Respondents.

For The Applicant(s): Mr. A.K. Das, counsel

For The Respondent(s): Ms. D. Mitra, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both the parties.

2. At hearing, ld. counsel for the respondents handed over the rejection order passed by the medical Board to the ld. counsel for the applicant to enable him to challenge the same.
3. Ld. counsel for the applicant prays for liberty to withdraw the present O.A to file a fresh O.A challenging the order of the medical Board.
4. Accordingly, the O.A is disposed of as withdrawn with the aforesaid liberty. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)